

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:1796
ANSWERED ON:05.03.2015
PENDING CASES IN FAMILY COURTS
Birla Shri Om

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the number of family courts functioning in the country along with the number of cases disposed of/pending therein during each of the last three years, State-wise including Rajasthan;
- (b) the present status of proposals from various State Governments for setting up of family courts, State-wise;
- (c) the number of sanctioned strength and vacancies in these courts, State-wise along with the steps taken to fill up these vacancies; and
- (d) the details of funds allocated and released by the Union Government for the purpose during each of the last three years and the current year, State/UT-wise?

Answer

MINISTER OF LAW & JUSTICE (SHRI D.V. Sadananda Gowda)

- (a): A statement indicating the number of family courts functioning in the country, State-wise, as per information available is enclosed as Annexure-I. As per information received, the number of cases disposed during each of the last three years and pending on the date given is enclosed as Annexure-II.
- (b): As per the Family Courts Act, 1984, Family Courts are established Court. Central Government provides financial assistance to State Governments for Family Courts on receipt of their proposals. Recently, on receipt of proposals from State Governments of Uttar Pradesh and Chhattisgarh, grants of Rs. 3.75 crore and Rs. 1.00 crore respectively have been released to these States.
- (c): The information regarding sanctioned strength and vacancies in Family courts is not maintained centrally. Filling up of vacancies in the Subordinate Courts, including Family Courts, is within the domain of respective State Governments/High Courts.
- (d): Funds released to the States for Family Courts during each of the last three years and the current year, State/UT-wise is indicated below:

(Rs. in lakh)

Under Plan

Grant released during the year

SI.

No. Name of State 2011-12 2012-13 2013-14 2014-15

1 Odisha 20.00 0 0 0

Under Non-Plan

Grant released during the year

SI. No. Name of State 2011-12 2012-13 2013-14 2014-15

1 Nagaland 40.00 - - -

2 Maharashtra 100.00 - - -

3 Tripura 75.00 - - -

4 Bihar - - 500.00 -

5 Uttar Pradesh - - - 375.00

6 Chhattisgarh - - - 100.00